

DAY TWO- 8th May, 2023 (Monday)		
SESSION	TIME	TOPICS
I	10.30 am to 12.00 noon	Applicability of procedural laws in Labour Court with reference to provisions of Civil Procedure Code, 1908, Evidence Act, 1872, Limitation Act, 1963 and Court Fees Act, 1870 <i>Followed by open interaction</i> By: Hon'ble Shri Justice S. K. Awasthi, President, Industrial Court, Indore
TEA BREAK (12.00 noon to 12.15 pm)		
II	12.15 pm to 1.30 pm	Key issues relating to – Regularization and classification under Standing Orders Act, Employees Compensation Act, 1923 & Employees State Insurance Act, 1948 <i>Followed by open interaction</i> By: Shri J. S. Sengar, Former Member, Industrial Court, Indore
LUNCH BREAK (1.30 pm to 2.15 pm)		
III	2.15 pm to 3.00 pm	Group discussion on (i) Judgment/Order writing (ii) Case Management & Court Management
IV	3.00 pm onwards	Valedictory Session By: Hon'ble Shri Justice S. K. Awasthi, President, Industrial Court, Indore

- Note:-** (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones during workshop is strictly prohibited.

DIRECTOR